

9/11 3/12/26
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Declaration of Assets and Liabilities

Year 2026

I, Priyanka Kumari son/daughter/wife of Mr. Lalan Kumar Paswan aged 28 Years, belonging to STENOGRAPHER & PRIVATE SECRETARY and presently working as Personal Assistant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

Λ Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs. 20,000/-		x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 10,000/- (approx) in SBI, Supaul Branch & 1,000 in Bank of India	x	x	x	x
(iii)	Bonds, Debentures and shares in Companies		x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI of Rs. 4750/- & Rs. 1775 & LIC of Rs. 2500/- Per Annum as premium.	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	x	x	x	x	x
(vi)	Jewellery (give details of weight and value)		x	x	x	x
(vii)	Other assets, such as values of claims / interests	x	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(v)	Other (such as interest in property)	x	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	x	x
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- KPGPK4716C	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPE/PRAN No. :-

PRAN-110212851457

Gender :-

F

(M/F)

Date of Birth :-

1 | 0 | 0 | 3 | 1 | 9 | 9 | 8 (DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

STENOGRAPHER & PRIVATE SECRETARY

(Full Name e.g. B.A.S. - Bihar Administrative Service.

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Priyanka Kari*

Name of Employee: PRIYANKA KUMARI

Designation: PERSONAL ASSISTANT

Department: Bihar Legislative Assembly

Place: Patna

Date: 13-02-2026.